

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(15) C.P.(IB)-1488/9/(MB)/NCLT/2017

CORAM:

Present : SHRI M. K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 12.06.2018

NAME OF THE PARTIES : Substantia Capital Services LLp  
V/s.  
Neelkanth Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 9 of I&B Code 2016.

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**ORDER**

1. The Learned Representative of the Petitioner is present.
2. By Order of the Bench matter is adjourned to **17.07.2018**.

SD/-

**M. K. SHRAWAT**  
**Member (Judicial)**

**12.06.2018.**  
Gajanan/aah